

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

2. M.A 457/ MB/2020
IN
C.P.(IB)-4534(MB)/2019

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021.**

NAME OF THE PARTIES: Mustafa Kanchwala & Abbas Ali Kanchwala
V/s.
Marveledge Realtors Pvt Ltd.

SECTION : Sec 7 of IBC 2016

ORDER

1. C.P.(IB)-4534(MB)/2019 has been filed by the single home buyer.
The counsel for the petitioner is present. No representation on the
side of the Corporate Debtor.
2. The Bench notes that this matter has been filed by the single
home buyer and therefore, in terms of the provisions of the Code,
it does not meet the threshold limit.
3. In view of this, the C.P.(IB)-4534(MB)/2019 stands dismissed.

Sd/-

CHANDRA BHAN SINGH
Member(Technical)
Date : 07.07.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/